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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal.No.438/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Barat Hotels & Resorts Pvt.Ltd.-Vs-Registrar of Companies, W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHU A. MU

Pehr

17/11/17

ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit


Issue notice on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and Registrar of Companies, West Bengal for their paragraphwise comments within 30 days from today.


Appellant is also directed to serve the copy of the petition on the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies,

West Bengal and file affidavit of service within 7 days from today.

Appellant is further directed to file an affidavit to show that the company is an on-going concern and not a shell company.

List on 09/01/2018.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)